

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

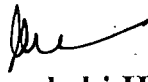

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. 409/2013</u> <u>Date of Order :27.11.2013</u></p> <p>Mr Sidharth proxy counsel present for Mr Kuldeep Mathur counsel for the applicant. Mr Kamal Dave present for the respondents.</p> <p>Counsel for the applicant submits that he wants to withdraw the OA with a liberty to file fresh OA.</p> <p>Accordingly, OA is dismissed as withdrawn with a liberty to file fresh OA, if so advised.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice K.C.Joshi] Judicial Member</p> <p><u>Ss</u></p>

For Kuldeep Mathur